NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/388/ (IB)/2017

NAME OF THE PETITIONER(S)

: APAR INDUSTRIES LTD

NAME OF THE RESPONDENT(S)

: G.E.T. POWER LTD

UNDER SECTION

: 433 (E) (F)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

P.R.MURALIT ADVOCATE JOE Defitioner

ORDER

Counsel for petitioner present. No representation on behalf of the respondent. The matter has been transferred from the Hon'ble High Court of Madras vide notification No. GSR 175(E) dated 28.02.2017 issued by the Ministry of Corporate Affairs. Counsel for petitioner is directed to send private notice to the respondent for their appearance and for making submissions and file proof of the same by way of an affidavit by the next date of hearing. The Registry is also directed to send notice to the respondent. Put up on 10.10.2017 at 10.30 A.M.

> K Anantha Padmanabha Swamy Member (Judicial)

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